

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 92 of 2014

Dated: 22nd August, 2017

In the matter of:

DNH Power Distribution Co. Ltd.

... Appellant(s)

Vs.

NTPC-SAIL Power Co. Ltd. & Anr.

... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **30.10.2017.**

PPS/ Court Master

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